## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 46 of 2016

Dated: 21<sup>st</sup> July, 2017

In the matter of:

Meghalaya Power Distribution Corporation Ltd....Appellant(s)Vs.Vs....Respondent(s)Meghalaya State Electricity Regulatory Commission...Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 05.09.2017.

**PPS/** Court Master

tpd